

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3170
ANSWERED ON:10.12.2002
SCHEMES RUN BY LAND RESOURCE DEPARTMENT
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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the schemes being run by Land Resource Department under the Ministry of Rural Development during the last three years and till date State-wise, scheme-wise;
- (b) the funds allocated under the schemes State-wise and scheme-wise;
- (c) whether the implementation of water Harvesting Development Scheme in various States especially in the State of Bihar is far short of targets fixed during the said period; and
- (d) if so, the reasons therefor and the steps taken by the Government to achieve the target under the Scheme?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI ANNASAHEB M.K. PATIL)

(a) & (b) : The following Schemes are presently being administered by the Department of Land Resource (DoLR) in the Ministry of Rural Development:-

- (i) Integrated Wastelands Development Programme (IWDP)
- (ii) Drought Prone Areas Programme (DPAP)
- (iii) Desert Development Programme (DDP)
- (iv) Computerisation of Land Records (CLR)
- (v) Strengthening of Revenue Administration and Updating of Land Records (SRA & ULR)
- (vi) Technology Development, Extension and Training (TDET)
- (vii) Investment Promotional Scheme (IPS)

State-wise allocation of funds is not made under the above schemes, and funds are released on the basis of specific proposals. The release of funds made during the period 1999-2000 to 2001-02, State-wise, under the schemes at S.Nos.

- (i) to
(v) above has been given in Annexure. Under TDET and IPS, funds are not released to State Govts.

(c)&(d): There is no specific Water Harvesting Development Scheme being administered by the Department of Land Resources. However, water harvesting is one of the major activities under three of the Schemes viz. IWDP, DPAP and DDP, being administered by the Department. The financial allocation and achievement under the three Schemes (IWDP, DPAP and DDP) during the three years 1999-2000, 2000-2001 and 2001-2002 is as follows:

(Rs. in Crores)

Year	Allocation	Expenditure
1999-2000 #	563.55	564.60
2000-2001	712.00	711.47
2001-2002	766.40	735.02

Includes EAS (Watershed Component)

As such the overall allocations under the Schemes have been almost fully utilized. The shortfall is mainly on account of lack of project proposals from the North- eastern States, for whom a separate earmarking has been done in respect of IWDP as follows:

Rs. in crores

	1999-2000	2000-2001	2001-2002
Amount earmarked	10.10	21.78	74.00
Amount released	9.56	26.38	42.64

In respect of Bihar, under DPAP and IWDP during the last three years the number of projects sanctioned are as follows:

Scheme	1999-2000	2000-2001	2001-2002
DPAP	0	28	46
IWDP	0	0	1

DDP Scheme is not in operation in Bihar. Generally projects under the Schemes are executed over a five year period.

Annexure

Annexure referred to in reply to parts (a) & (b) of Lok Sabha Unstarred Question No.3170 admitted for reply on 10.12.2002

(Rupees in Crores)

Sl. State/UT Funds Released (1999-2000 to 2001-02)

Sl.	State/UT	IWDP##	DPAP	DDP	CLR	SRA & ULR	
1.	Andhra Pr.		196.08	114.	20.87	1.74	97
2.	Arunachal Pr.		0.86	-	-	0.75	0.23
3.	Assam		23.38	-	-		
4.	Bihar		0.66	5.72	-		
5.	Chattisgarh		78.71	13.81	-	1.57	
6.	Gujarat		66.12	34.71	74.54	5.24	2.92
7.	Goa		-	-	-	1.13	
8.	Haryana		14.59		27.48	2.58	0.49
9.	Himachal Pr.		31.20	6.54	12.20	1.24	1.94
10.	J & K		6.93	8.86	18.45	0.18	1.68
11.	Jharkhand		1.89	15.69	-	2.81	
12.	Karnataka		52.97	43.22	17.13	11.52	0.78

13	Kerala	8.47	-	-	4.03	3.73
14	Madhya Pradesh	245.53	82.58	-	19.53	9.97
15	Maharashtra	66.57	45.53	-	12.46	9.48
16	Manipur	9.48	-	-	0.38	
17	Meghalaya	2.71	-	-	0.28	
18	Mizoram	9.34	-	-	2.88	5.87
19	Nagaland	24.19	-	-	1.70	1.51
20	Orissa	58.45	16.98	-	12.16	
21	Punjab	2.69	-	-	0.32	
22	Rajasthan	98.03	25.62	199.19	12.02	0.75
23	Sikkim	8.36	-	-	0.64	
24	Tamil Nadu	28.98	26.00	-	9.17	1.85
25	Tripura	1.60	-	-	1.68	2.37
26	Uttar Pradesh	89.47	38.37	-	5.26	4.99
27	Uttaranchal	9.88	8.35	-	-	
28	West Bengal	10.11	6.62	-	11.48	9.01
29	A & N Islands	0.41	-	-	-	
30	Chandigarh	-	-	-	-	
31	D & N Haveli	-	-	-	-	0.25
32	Delhi	-	-	-	0.74	
33	Daman & Diu	-	-	-	0.25	
34	Lakshdweep	-	-	-	-	0.25
35	Pondicherry	-	-	-	0.47	0.26

Total 1147.66 493.57 369.86 124.21 58.33

Includes watershed component of ongoing EAS projects.